

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2318
TO BE ANSWERED ON 13.12.2021**

Guidelines for Play Schools

†2318. SHRI RAMCHARAN BOHRA:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has prepared any rules/guidelines about pre-schools and play schools in the country;
- (b) if so, the details thereof;
- (c) whether the Government is planning to close down the pre-schooling centres in the country; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRIMATI ANNPURNA DEVI)**

- (a) & (b) Yes, Sir. In 2018, National Council for Educational Research & Training (NCERT) has issued the pre-school guidelines for all management of pre-schools. The guidelines provide the parameters for infrastructure, qualifications, and salary for preschool staff, admission process, records, and registers to be managed. It also highlights the importance of coordination and convergence with community and parents in early years. The guidelines are available at: https://ncert.nic.in/pdf/publication/otherpublications/Purv_Prathmik_shiksha_ke_liye_Dishaniredesh.pdf. The National Commission for Protection of Child Rights has developed a regulatory guideline for private play schools with an objective of bringing inclusiveness and

uniformity in all private educational institutions imparting pre-school education and prevents violation of the child rights against children in the age group of 3-6 years. The guidelines are available at: <https://ncpcr.gov.in/showfile.php?lang=1&level=1&&sublinkid=933&lid=1271>.

- (c) No, Sir.
- (d) The question does not arise.
